- (b) if so, what are the names of herbs which have been or are likely to be pat ented; and
- (c) what are the names of herbs in India which are exported to America?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): fa) No, Sir. Herbs cannot be patented under the Patent Act, 1970.

- (b) Does not arise.
- (c) Following herbs are exported *to* America:
 - (a) Psyllium Husk
 - (b) Psyllium Seed
 - (c) Senna Leaves & Pods
 - (d) Opium Crude
 - (e) Poppy Seeds/Husks
 - (f) Sarasaparila
 - (g) Vinca Rosea Roots

हिमाचल प्रदेश में इंग में तमक की खानें

2316 श्री महेरवर सिंह: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) हिमाचल प्रदेश में जिला मण्डी में हंग क्षेत्र में स्थित नमक की खानों पर वर्ष 1990-91 और 1991-92 में कितनी-कितनी धनराशि व्यय की गई और चाल वित्तीय वर्ष के दौरान कितना व्यय किए जाने की ग्राशा है :
- (ख) क्या इस खान में नमक का उत्पादन शुरू हो गया है; ग्रौर
- (ग) यदि हां, तो 1991-92 के दौरान कितना नमक तैयार किया गया श्रीर कितना बेचा गया?

उद्योग मंत्रालय (भारी उद्योग विभाग ग्रीर लोक उद्यम विभाग में राज्य संदी) (भी पी०के० थुंगन): (क) हिमाचल प्रदेश जिला मण्डी में इंग क्षेत्र में स्थित नमक की खानों पर वर्ष 1990-91 और 1991-92 में व्यय की गई धनराशि कमशः 4.69 लाख रुपए है। चालू विक्त वर्ष के दौरान 256.50 लाख रुपए की धनराशि व्यय किए जाने की संभावना है।

- (ख) जी, नहीं ।
- (ग) प्रश्न नहीं उठता ।

Listing of Shares of P-S.Us.

2319. SHRIMATI KAMLA SINHA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that two dis investments of 41 P.S.Us. upto 20 per cent had raised rearly Rs. 3,000 crores; and
- (b) whether these shares have been listed with the Securities and Exchange Bo ard of India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART MENT OF HEAVY INDUSTRIES AND DEPARTMENT OF PUBLIC ENTER PRISES) (SHRI P. K. THUN GON): (a) Government have raised Rs. 3038 crores by disinvesting about 8 per cent shares in 30 Central Public Sector Undertakings.

(b) These shares are not required to be listed with Securities and Exchange Board of India.

Japanese bid to exploit the cheap labour

- 2320. PROF. SAURIN BHATTACHARYA: Will the PRIME MINISTER be pleased to state:
- (a) wheher it is a fact that Japanese Industrialists plagued by the demand for higher wages from workers at home were invited to invest in India exploring cheap labour here; and
- (b) if so, what guarantee Government propose to give to our labour against such exploitation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHT):

(a) and (b) Foreign investors, including